

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 3872
TO BE ANSWERED ON 25.03.2022

PARIVARIK MAHILA LOK ADALAT

3872. SHRI SUNIL KUMAR PINTU :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Parivarik Mahila Lok Adalat (PMLA) working in the country;
- (b) the number of matters redressed by these adalats since their inception;
- (c) the number of women who approached these adalats, State-wise;
- (d) the number of the PMLAs likely to be increased in the coming year; and
- (e) whether any steps have been taken by the Government to ensure speedy justice to the persons approaching PMLA?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) : The National Commission for Women (NCW) used to provide financial assistance to Non-Governmental Organisations (NGOs) for organising Parivarik Mahila Lok Adalats (PMLAs) till the year 2014-2015. Thereafter, the scheme has been discontinued by the NCW.

The matters redressed through these Lok Adalats related to family affairs, matrimonial disputes, bigamy, succession, and motor vehicle accident disputes related to labour. The NGOs in association with District Legal Aid and Advisory Boards, activists, advocates and other stakeholders, used to organize PMLAs. Till discontinuation of the scheme in 2014-15, a total of 298 such Adalats were held.

The Government has now approved 'Mission Shakti', an integrated women empowerment programme. The program is carefully designed to touch upon and address all concerns and issues of women, responsively, in a comprehensive manner, and during their entire lifecycle continuum. One of the components included in Mission Shakti is 'Nari Adalat'. Initially, it is being started on a pilot basis, for providing women with an alternate Grievance Redressal Mechanism for resolving cases of petty nature (harassment, subversion, curtailment of rights or entitlements) faced by them at local level.
